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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/5/2016  
NAME OF THE PETITIONER(S) : Shri Kuberan N. & 21 Others  
NAME OF THE RESPONDENT(S) : Monarch Steels (India) Limited & 3 Others  
UNDER SECTION : 397/398

| S.No. | Name (in Capitals) | Represented by | Signature |
|-------|--------------------|----------------|-----------|
|-------|--------------------|----------------|-----------|

1. Shiyadashini  
Akhi  
Keethi  
for T.R. Bhaskar

Counsel for Petitioners

2. Sai Vihar  
M. Kumaral Choban

Counsel for  
intervenor

3. K. Chockalingam  
repr. counsel  
for Mr. D. Chandragupta

## ORDER

Counsel for the Petitioner present. Counsel for R2, R3 and R5 to R8 is present. No representation on behalf of R4. Counsel for the Petitioner is directed to issue private notice to R4 and file proof of sending the same with an affidavit by the next date of hearing.

In the Application (CA/169/17) Counsel for R2 and R6 present. R3, R5, R7 and R8 since expired. LR's of R3, R5, R7 and R8 are to be brought on record for which the Applicant is directed to take necessary steps. Counsel for R2 and R6 are directed to file counter in the Application.

Counsel for the Applicant/Petitioner is directed to send private notice to R4 and file proof of sending the same before the next date of hearing. Put up on **24.10.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)